

**National Defence Academy
Examinations**

4334. **Shri Onkar Lal Berwa:**
Shri P. C. Borooah:
Shri P. R. Chakraverti:
Shri Valvi:
Shri Rishang Keishing:
Shri Mohammad Elias:
Shri Indrajit Gupta:
Shri S. M. Banerjee:

Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 2925 on the 28th March, 1966 regarding National Defence Academy Examinations and state:

(a) whether it is a fact that while the difference was originally 2-1½ years (15 to 17½ years), under the revised proposal it is to be only 2 years (16 to 18 years);

(b) if so, the reasons for reducing it by half a year and whether it will thus reduce in number of chances now available to a candidate;

(c) whether any relaxation in age limits has been allowed in marginal cases to those who have applied for admission to the National Defence Academy Examination to be held in May, 1966 and who represented for such relaxations; and

(d) if so, in how many cases?

The Minister of State in the Ministry of Defence (Shri A. M. Thomas): (a) to (d). No decision has yet been reached regarding the revision of the age limits for admission to the NDA. The existing age limits will stand till a final decision is taken to revise them. Any decision that may be taken will not apply to the boys who have applied for admission to the NDA Examination to be held in May 1966. Representations were received now and then for relaxation of the higher age limit and the correct position was explained to them. As there was no revision of the rules, no occasion for relaxation of age limits arose. No record has been kept of the number of such representations.

Demand for Radio Sets

4335. **Shri R. Barua:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether there has been a decline in radio sets per 100 people in India;

(b) if so, whether any assessment is made to find out the causes and evolve remedies; and

(c) how the decline compares with the standard prescribed by the UNESCO?

The Minister of Information and Broadcasting (Shri Raj Bahadur): (a) No, Sir.

(b) Does not arise.

(c) In 1965 the number of radio receivers per 100 persons was 1.11. The UNESCO's minimum average is 5 sets per 100 persons which would mean a target of five times the present number of sets in India. According to a recommendation made at UNESCO's regional meeting held in Bangkok in 1960, the 'desirable target' was one set for 5 persons or approximately one set per family. It would mean an almost twenty times increase in the present number of sets in India. This can be achieved only if there is a proportional increase of manufacturing capacity and reduction in the price of radio receivers so that these are within the purchasing power of each family.

Territorial Army Personnel (Pensionary Benefits)

4346. **Shri Krishnapal Singh:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that some of the Territorial Army Officers, Junior Commissioned Officers and other Ranks have got over 15 years service to their credit including service in the Regular Army and State Forces; and

(b) if so, the pensionary benefits or gratuity allowed to the Territorial Army personnel?